

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 1288/2025

JOGRAJ & ANR.

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 08-09-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Muddam Thirupathi Reddy, AOR

For Respondent(s) :

Ms. Sakshi Kakkar, AOR

Ms. Moulishree Pathak, Adv.

Mr. Ajay Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Scanned soft copies of High Court as well as the Trial Court records have been received.

Let the soft copies of the same be provided to Id. Counsel for the appellant in light of Circular F.No.01/Judl./2025, dated 10.01.2025.

The matter be processed for listing before the Hon'ble Court, under the rules.

MASHROOR ALAM KHAN
Registrar

MG